



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

As directed, Sh. Sandip Kumar, JA (EC: 65731443) posted in Office Pool, Administration Branch-II (Central), Tis Hazari Courts is hereby deputed (*on temporary basis*) to Mediation Center, Tis Hazari Courts, Delhi till completion of "*Mediation for Nation 2.0 campaign*" or till further order, whichever is earlier:

**Note:** Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

2. Sh. Suresh Kumar, SJA (EC: 15427948) temporarily posted at Mediation Center (Central), Tis Hazari is hereby withdrawn therefrom and directed to report in Office Pool Administration Branch-II (Central), Tis Hazari Courts, forthwith.

*Anju Bajaj Chandna*

(Anju Bajaj Chandna)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(HQs)/2026/ 7930 - 7955

Dated, Delhi the 03 FEB 2026

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, Delhi/New Delhi.
2. The Officer-in-Charge, Mediation Center, Tis Hazari Courts, Delhi
3. PS to the undersigned.
4. The Dealing Asst., Website Committee, THC, Delhi with the directions to upload the order on official website.
5. For uploading on LAYERS.
6. The officials concerned for immediate compliance.

*Anju Bajaj Chandna* -

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.